

(a) whether cash strapped BSNL has sought Rs. 4,000 crore subsidy from Department of Telecom (DoT) for the current fiscal year to meet its operational costs, particularly to run commercially unviable services;

(b) if so, Government's response thereto; and

(c) the current financial status of MTNL and BSNL and their annual earnings during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MURLI DEORA): (a) and (b) BSNL has submitted a proposal to the Department of Telecommunications Seeking financial assistance to run commercially unviable services, which is being examined in this Department.

(c) The Financial Status of BSNL and MTNL for the year 2010-11 is yet to be finalized. However, the financial status of both these companies for the last three years is as follows:—

	BSNL			MTNL		
	2007-08	2008-09	2009-10	2007-08	2008-09	2009-10
Income (crores)	38,047	35,812	32,045	5,330	5,250	5,058
Expenditure (crores)	33,630	34,354	34,078	4,698	4,986	8,477
Net Profit (crores)	3,009	575	(-)1,823	587	211	(-)2,611

Development and sale of language software

666. SHRI ANIL MADHAV DAVE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the steps taken by Government for the development of language software in the country;

(b) the status of language computing in the country *vis-a-vis* English computing; and

(c) the total sale of Centre for Development of Advanced Computing (CDAC'S) language software during the last decade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Department of Information Technology under its "Technology Development for Indian Languages (TDIL) Programme" has brought out CDs containing software tools for all the 22 constitutionally recognized Indian languages. These have been released in the public domain. These software and tools are freely-downloadable from the website <http://www.ilc.in>.

(b) Most of the tasks which can be performed in English computing like text processing, e-mailing, Internet Browsing, spreadsheet, Presentations, database creation and access, web development can also be performed in constitutionally recognized Indian Languages.

(c) The total sale of C-DAC's language software during the last decade was of the value of Rs. 32.73 crore.

Strategic partnership with Unique Identification

Authority of India

667. SHRI S. THANGAVELU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Department of Posts (DoP) has entered into a strategic partnership with the Unique Identification Authority of India (UIAI), for registration and distribution of ID cards to citizens;

(b) if so, the details thereof and whether DoP has offered to involve one lakh fifty thousand post offices across the country for this purpose initially; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) The Department of Posts has entered into a strategic partnership with the Unique Identification Authority of India (UIDAI) with signing of following Memorandums of Understanding with UIDAI:—

(i) A Memorandum of Understanding signed on 30th April, 2010 for reliable, secure and expeditious delivery of UIDAI consignments across the country and to each addressee.

The Department of Posts under this Memorandum of Understanding is printing, booking transmitting and delivering letters carrying Unique Identity number of the residents, issued by UIDAI, across the country, through its 1,46,601 delivery Post Offices across India (the remaining Post Offices are no-delivery Post Offices).

(ii) A Memorandum of Understanding signed on 18th September, 2010 for Department of Posts acting as a 'Registrar' to UIDAI.

The Department of Posts under this Memorandum of Understanding has identified 4,251 Post Offices in 30 States/Union Territories for providing UIDAI enrolment facility to the residents.